

Annexure - 9

**Name of the corporate debtor: Gonglu Agro Private Limited;
Date of commencement of CIRP: 30th May, 2022;
List of creditors as on: 21st August, 2023**

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Capricorn Food Products India Limited	04-08-2022	30,00,00,000	--	Other Creditor on account of trade investment made in the Corporate Debtor	N.A.	N.A.	No	N.A.	N.A.	N.A.	30,00,00,000	N.A.	By making investment in the CD, the claimant became the shareholder of the CD and not the Creditor. Hence, the claim was rejected.